

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 209  
Cont. A No. 02/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013**

**In the matter of:**

**Sahil Goyal**

**...Petitioner**

**Versus**

**Basant Kumar Goyal and Ors.**

**... Respondents**

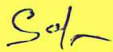
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Amol Vyas, Adv.

**ORDER**

List the matter on 16.04.2024 at 02:30 PM which is already fixed



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 15, 2024